

IN THE INCOME TAX APPELLATE TRIBUNAL  
BANGALORE BENCH ' B '

BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER AND  
SHRI JASON P. BOAZ, ACCOUNTANT MEMBER

I.T. (T.P) A. No.1497/Bang/2012  
(Assessment Year : 2009-10)

M/s. ABB AS,  
C/o ABB India Ltd.,  
21<sup>st</sup> Floor, World Trade Centre,  
Dr.Rajkumar Road, Malleswaram (West),  
Bangalore-560 055  
PAN AAFCA 9552R

.... Appellant.

Vs.

Income Tax Officer,  
(International Taxation)  
Ward 1(1), Bangalore.

..... Respondent.

Appellant By : Shri Ajay B, C.A.

Respondent By : Shri Anurag Sahai, CIT (D.R.)

Date of Hearing : 30.07.2015.

Date of Pronouncement : 30.07.2015.

O R D E R

Per Shri Jason P. Boaz, A.M. :

This appeal by the assessee is directed against the order of the Commissioner of Income Tax (Appeals)-12, Bangalore dt.24.09.2012 for Assessment Year 2009-10.

2. In the course of hearing of the appeal for Assessment Year 2009-10, the learned Authorised Representative filed a letter dt.9.6.2015 requesting for withdrawal of this appeal before the Tribunal, wherein it is submitted as under :

" 9 June 2015

Dear Sirs,

*Appellant : ABB AS ('the Company' or 'the appellant')*

*Assessment Year : 2009-10 and 2010-11.*

*PAN : AAFCA 9552R*

*Subject : Withdrawal of appeal filed before the Hon'ble ITAT.*

*We refer to the captioned subject and the appeals filed by the company before your Honours for A.Y. 2009-10 and A.Y. 2010-11.*

*In this regard, the company humbly submits that pursuant to commercial considerations and in order to buy peace / avoid prolonged litigation, the company has decided to withdraw the appeal filed before Your Honours for A.Y. 2009-10 and A.Y. 2010-11."*

3. In view of the assessee's request for withdrawal of this appeal filed before the Tribunal for Assessment Year 2009-10, the same is allowed to be withdrawn and being rendered infructuous is accordingly dismissed.
4. In the result, the assessee's appeal for Assessment Year 2009-10 is dismissed.

Order pronounced in the open court on 30<sup>th</sup> July, 2015.

Sd/-  
(P. MADHAVI DEVI)  
Judicial Member

Sd/-  
(JASON P BOAZ)  
Accountant Member

\*Reddy gp

Copy to :

1. Appellant
2. Respondent
3. C.I.T.
4. CIT(A)
5. DR, ITAT, Bangalore.
6. Guard File.

(True copy)

By Order

Asst. Registrar, ITAT, Bangalore